

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st October, 2021

No.HC.VII-05/2021/ **5149** /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No. JDJ.236/2021-ESTT-JUDI/2 dated 04.10.2021, has been pleased to appoint the following Officers in Grade-I of the Assam Judicial service on promotion from Grade-II to Grade-I of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

Name of the Officers

1. Shri Bhupen Kumar Nath,
Joint Registrar (PM&P), Gauhati High Court, Guwahati
2. Smti Ipsita Borthakur,
Research Officer, Judicial Academy, Assam
3. Shri Nisanta Goswami,
Joint Registrar (Recruitment), Gauhati High Court, Guwahati
4. Shri Narayan Kuri,
Secretary, District Legal Services Authority, Golaghat

No.HC.VII-05/2021/ **5150** /A. On promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Bhupen Kumar Nath	Addl. Sessions Judge-cum-Special Judge, POCSO, Dhubri, the post being created by the Govt. vide letter No.JDJ.11016/74/2018-ESTT-JUDI-Judicial/44 dated 30.12.2019 and established vide Govt. Notification No.JDJ.11016/74/2019-ESTT-JUDI-Judicial/42 dated 21.12.2019.	Dhubri
2.	Smti Ipsita Borthakur	Addl. Sessions Judge-cum-Special Judge, POCSO, Nagaon, the post being created by the Govt. vide letter No.JDJ.11016/74/2018-ESTT-JUDI-Judicial/44 dated 30.12.2019 and established vide Govt. Notification No.JDJ.11016/74/2019-ESTT-JUDI-Judicial/42 dated 21.12.2019.	Nagaon

21/10/2021